

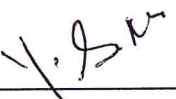
NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.213/7/HDB/2017
NAME OF THE COMPANY	MIC Electronics Limited
NAME OF THE PETITIONER(S)	Reliance Commercial Finance Limited
NAME OF THE RESPONDENT(S)	MIC Electronics Limited
UNDER SECTION	Sec 7 Of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Y. SURYANARAYANA	counsel for petitioner	suryacorporatelawyer@gmail.com 9849866556	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Durga Prasad Nitesh Bandari for P. VIKRAM	Adv for Respondent	VikramGauran@outlook.com 9945501611	

ORDER

Heard Mr.Y.Suryanarayana, Learned Counsel for the Petitioner and Mr.Durga Prasad & Mr.Nitesh Bandari Learned Counsels on behalf of Learned Senior Counsel Mr.P.Vikram for Respondent.

As Counsels submit that the issue in question is likely to be settled soon and thus requested time.

Post the case on 22.01.2018.


MEMBER (Technical)


MEMBER (Judicial)